

Negotiation with Asian Development Bank

2430. SHRI R. SAMBASIVA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways are negotiating with the Asian Development Bank for a loan for overall sectoral improvement;

(b) if so, whether the ADB has agreed to provide the loan, and

(c) if so, the schemes that are likely to be covered under this loan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes Sir, Indian Railways are in dialogue with ADB for a sector loan for IR.

(b) No, sir. This loan is under consideration. As per the ADB procedure the Fact finding Mission has been visited IR in March 1998. The issue is under examination by ADB. Their agreement will be known only after they have examined the proposal and carried out appraisal of the project.

(c) Indian Railways has proposed the following projects to be undertaken in this loan. Views of ADB will be known only after the proposals have been examined by ADB and duly appraised.

1. Improving wagon reliability in Delhi-Howrah route.
2. Improving signalling in Delhi-Howrah route.
3. Fibre optic network to upgrade golden quadrilateral.
4. Developing strategy for the bulk and non-bulk freight business.
5. Implementation of universal emergency communication/mobile train radio communication.
6. Enhancement of railway traffic between India and Bangladesh.
7. Management Information System for Railway Board.
8. Electrification of Khargapur-Bhubaneswar-Visakhapatnam.

9. Banspani-Tomka new Line.
10. Increasing axle load for iron ore movement
11. Third line between Sonua-Manoharpur.
12. Doubling of track between Gudur-Renigunta
13. New railway line between Hubli-Ankola.
14. Modernising coal terminals in thermal power station.
15. Modernising cement unloading terminals.
16. Introduction of close circuit movement of coal to cement plant clusters.
17. Specialised freight wagons.

[Translation]

Vacant Posts of Assistants

2431. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of DEFENCE be pleased to state:

(a) The number of vacancies of Assistance of Central Secretariat Service Cadre in the Ministry of Defence notified to the Department of Personnel and Training to be filled up through direct recruitment, promotion or reservation on long term basis from 1983 to 1995;

(b) whether notified vacancies which were required to be filled up through direct recruitment were not filled up as per the provision of subrule 13(6) of C.S.S. Rules 1962; and

(c) the number of vacancies as mentioned in part (b) filled up through persons from the selection list of Assistants on adhoc and long term basis during the above period?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) The number of vacancies of Assistants notified to the Department of Personnel & Training (DOP&T) during 1983 to 1995 are given enclosed Statement-I.

(b) As per subrule 13(6) of CSS Rules, 1962 and proviso thereunder, substantive vacancies are notified to Department of Personnel & Training on yearly basis. The candidates nominated by DOP&T are appointed against those vacancies subject to their willingness and fulfilment of pre-recruitment formalities. The number of candidates